NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL APPLICATION NUMBER PETITION NUMBER : CA/121/2017 NAME OF THE TRANSFEROR : RONNY GEORGE NAME OF THE TRANSFERRE : PROFESSIONAL COURIERS NETWORK LTD & 6 UNDER SECTION : 241/242 S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE REPRESENTATION BY WHOM COUNSEL FOR
RESPONDENT PETITIONER

R. Venkateveraden

Grund for Respondents

J. M. Walley

Grund for Respondents

J. M. Walley

Grund for Respondents

R. Venkotovaradan

for Chandramout Prabhaker

2. P.H. ARVINDH PANDIAN SR. ASVOCATE S. MUKUNDAN

ORDER

Counsels for both the parties are present. Counsel for the Applicant has submitted the arguments in CA/121/2017. Counsel for Respondent prayed for time to make final submissions in relation to the Application. At request, time is enlarged. Put up on 19.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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